

**THE GAUHATI HIGH COURT**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION NO. 70**

Dated Guwahati, the 25<sup>th</sup> of October, 2024

Whereas, applications for designation as Senior Advocates have been received from Learned Advocates by the Secretariat of Hon'ble the Chief Justice whose candidatures were not favourably considered in the earlier Full Court Resolution dated 18.05.2022; and

Whereas, the said learned advocates have prayed for re-consideration of their case for designation as Senior Advocate after a lapse of 2 years from date of earlier consideration, in terms of Gauhati High Court (Designation of Senior Advocates) Rules, 2018 as well as the judgment of Hon'ble Supreme Court in *Indira Jaising Vs. Supreme Court of India*, (2017) 9 Supreme Court Cases 766;

Whereas, as per Rule 6 (3) of the "Gauhati High Court (Designation of Senior Advocates) Rules, 2018", the application/proposal received for designation of an Advocate as a Senior Advocate is to be published in the official website of the Gauhati High Court inviting suggestions/views of other stakeholders to the proposed designation within such time as may be directed by the Committee;

Now, the particulars of the Learned Advocates, whose applications have been received are uploaded with this notice inviting suggestions/ views of other stakeholders to the proposed designation within 10 (ten) days.

The views/suggestions may be submitted to the Secretariat on or before 04.11.2024 either through e-mail ([email id-hcjsecretariat@yahoo.in](mailto:hcjsecretariat@yahoo.in)) or in the office of the Chief Justice Secretariat, Gauhati High Court, Guwahati-781001.

By Order,  
Sd/- S. K. Poddar

**REGISTRAR GENERAL**

Dated the 25<sup>th</sup> October, 2024.


Memo No. HC. III-23/2019/4243 - 4260 / G,

Copy to:-

1. The Secretary, Law Department, Govt. of Nagaland, Kohima/ Govt. of Mizoram, Aizawl/ Govt. of Arunachal Pradesh, Itanagar.
2. The L.R-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
3. The Registrar (Vigilance/ Admn./Judl./ Estt. (I/c)) Gauhati High Court, Guwahati.
4. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl/ Itanagar Permanent Bench, Naharlagun. They are requested to circulate the notice in the Bar Association of their respective Bench.
5. The District & Sessions Judge, \_\_\_\_\_, Assam.
6. The Registrar-cum-Principal Secy. to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
7. The Secretary, the Bar Council of India, New Delhi.

8. The President/ Secretary General, Gauhati High Court Bar Association, Guwahati.
9. The President/ General Secretary, Gauhati High Court Advocates' Association, Guwahati.
10. The Chairman, Bar Council of Assam, Nagaland, Mizoram, Arunachal Pradesh & Sikkim, Gauhati High Court, Guwahati.
11. The President/ Secretary General, All Assam Lawyer's Association, Guwahati.
12. The Joint Registrar \_\_\_\_\_, Gauhati High Court, Guwahati.
13. The Deputy Registrar \_\_\_\_\_, Gauhati High Court, Guwahati.
14. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
15. The P.S. to Hon'ble Mr. / Mrs. Justice \_\_\_\_\_, Judge, Gauhati High Court, Guwahati.
  
16. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this notice in the official website of the Gauhati High Court.*
17. The C. A. to the Registrar General, Gauhati High Court, Guwahati.
18. The Notice Board, Gauhati High Court, Guwahati.

  
25/10/2024  
**REGISTRAR GENERAL**

  
25/10/24

## LIST OF APPLICANTS FOR THE STATE OF ASSAM

SL. NO.	NAME OF THE CANDIDATES	
1.	ASWINI THAKUR	<a href="#">(View)</a>
2.	SATYENDRA PRASAD DEKA	<a href="#">(View)</a>
3.	RAM CHANDRA SAIKIA	<a href="#">(View)</a>

*N.B:- The above list of applicants is not necessarily in order of seniority.*